

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 04/(MAH)/2017
MA No. 48/2017

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: M/s. J J Plastalloy Pvt. Ltd.
V/s.
M/s. Miltech Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Mr. Ashutosh Mr. Ashutosh THIRU g/w. Mr. Prateek MD i/s KEYSTONE PARTNERS	for THE PETITIONER	
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Order

MA No.48/2017 in CP No.4/ I&BP/NCLT/MB/MAH/2017

At the request of the Petitioner side, list this matter for hearing on 10.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)